

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 13.02.2014

The meeting No.44/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 13.02.2014 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri V.K. Kohli, Director	R.O., TC, Noida
3.	Shri K.C. Meena, DDG	DGFT
4.	Shri Kuldeep Singh, Assistant Director	MSME
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.44/AM-14 dated 13.02.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 44/84-ALC3/2013

MEETING DATE : 13.02.2014

Case No.: 10/33/84-ALC3/2013	Party Name: PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Approved
HQ File :01/84/050/00238/AM14/	RLA File :05/24/040/00254/AM14/	Lic.No/Date:0510368746 18.10.2013	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/101/2013-14/Hosy., dated 12.02.2014 as detailed below:-			

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Nylon/Spandex knitted Women's Seamless Bralette (contains total weight of Nylon yarn and Bare Lycra= 4718 Kgs.	2,50,000 Nos.	Nylon yarn 6,66/CR – 33.3/24/2, 22/22/10(S&Z Twist)	9043 Kgs.
			Folded Elastic Tape 16mm (in rolls)	4,25,000 Meters
			Brushed Elastic Tape 8mm (in rolls)	1,27,500 Meters
			Metal O-Ring 8mm	2,52,500 Nos.
			Metal O-Ring with hook 8mm	2,52,500 Nos.
			Metal Adjusters 8mm	5,05,000 Nos.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:8/31/84-ALC3/2013	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Approved
HQ File :01/84/050/00221/AM14/	RLA File :04/24/040/00157/AM14/	Lic.No/Date:0410151205 23.10.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O. M. No. 7/207/2013-TSW, dated 12.02.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Hand bags made out of textile materials, Style-F51105/F51108	9925 Nos.	Outer lining Cotton & Poly Jacquard fabric with light knit backing/CTD. Vitello crom soft HR, width-57"	352.02 Meters
			Outer lining 10.67 cms. valentine floral POP LW pebble PVC-Poly/Cotton non-brush canvas/SIG C	165.78 Meters

<p> painted dot – FS Soft slub PVC-Poly/Cotton non-brush canvas/painted dot grid print-FS soft slub PVC-Poly/Cotton non-brush canvas, width-57” </p>	
<p> Inner lining 100% Polyester lining/Polyester Satin lining – WR + IX clear PU coating/0.3mm white TELA PU with adhesive, width-58.5” </p>	1691.76 yards
Elast smooth brushed PVC	314.35 Meters
100% Spun Rayon woven tape (25mm) webbing	9601.14 Meters
Metal fitting	Net to net
Rivets	Net to net, set
Eyelets	Net to net
Zip Fasteners	2415.99 Meters
Slider	Net to net
Stopper	Net to net
25mm Rayon Surcingle webbing	2643.68 Yards
0.4mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58”	21.32 yard
1.5mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58”	6.69 yard
0.3mm Bonded Leather Board	14.08 Sq. foot
0.4mm Bonded Leather Board	947.57 Sq. foot
0.6mm Bonded Leather Board	1721.29 Sq. foot

			0.8mm Bonded Leather Board	31.28 Sq. foot
			1.6mm Bonded Leather Board	59.55 Sq. foot
			Texon Brand cellulose insole sheets	Net to net
			210D Nylon (0.1mm) lining material	1564.66 Sq. feet
			420D Nylon (White) lining material	48.78 yard
			Leather Auxiliary	144.71 Kgs.
			Water Based Adhesive	46.14 Kgs.
			Resin Nan Pao BWA-316CH Baoweilng Brand Adhesive	89.43 Kgs.
			AR6450/D Primer	85.28 Kgs.
			AR6450/C – CH edge stain	56.36 Kgs.
			Sensormatic security label	As per packing policy
			Fabric care card brochure	- do -
			3 GM/6 GM Silica gel in aiwa paper sachet packing material	- do -
			Coach Non logo tissue paper packing material	- do -
			Printed Poly bags packing material	- do -
			Packing Boxes outer cartons	- do -
2.	Cow Leather Purse in combination with textile material, Style-51341	9525 Nos.	Outer lining 10.67 cms. valentine floral POP LW pebble PVC- Poly/Cotton non-brush canvas/SIG C painted dot – FS Soft slub PVC- Poly/Cotton non-brush canvas/painted dot grid print-FS soft slub PVC-Poly/Cotton non-brush canvas, width-57”	581.03 Meters
			Inner lining 100% Polyester	844.87 Yards

			lining/Polyester satin lining-WR + IX clear PU coating/ 0.3mm 18P white TELA PU with adhesive, width-58.5"	
			Metal fitting	Net to net
			Zip Fasteners	2381.25 Meters
			Slider	Net to net
			Stopper	Net to net
			Stopper	Net to net, set
			0.4mm Bonded Leather Board	123.83 Sq. foot
			0.6mm Bonded Leather Board	514.35 Sq. foot
			Texon Brand Cellulose Insole Sheet	Net to net
			210D Nylon (0.1mm) lining material	733.43 Sq. foot
			Water Based Adhesive	127.64 Kgs.
			Resin Nan Pao BWA-316CH Baoweilng Brand Adhesive	116.21 Kgs.
			AR6450/D Primer	25.72 Kgs.
			AR6450/C – CH edge stain	51.44 Kgs.
			Fabric care card brochure	As per packing policy
			3 GM/6 GM Silica gel in aiwa paper sachet packing material	- do -
			Printed Poly bags packing material	- do -
			Packing Boxes outer cartons	- do -
3.	Textile Purses, Style-F50684/ 50850/F50672	4459 Nos.	Outer lining 10.67 cms. valentine floral POP LW pebble PVC- Poly/Cotton non-brush canvas/SIG C painted dot – FS Soft slub PVC- Poly/Cotton non-brush canvas/painted dot grid print-FS soft	136.26 Meters

slub PVC-Poly/ Cotton non-brush canvas, width-57"	
Inner lining Spako G108/PL 24% CO19% PU 57%/Musika Saffiano GR CH – white, width-58.5"	188.80 Meters
Inner lining 100% Polyester lining/Polyester satin lining-WR + IX clear PU coating/0.3mm white TELA PU with adhesive, width-58.5"	748.04 Yards
Elast smooth brushed PVC	17.42 Meters
Rivets	Net to net, Set
Metal fitting	Net to net
Snap Fastners	Net to net
Eyelets	Net to net
Zip Fasteners	1679.65 Meters
Slider	Net to net
0.4mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	0.97 yard
0.6mm Bonded Leather Board	86.93 Sq. foot
0.8mm Bonded Leather Board	15.78 Sq. foot
1.6mm Bonded Leather Board	3.64 Sq. foot
Texon brand cellulose insole sheets	Net to net
210D Nylon (0.1mm) lining material	127.34 Sq. foot
Leather Auxiliary	12.30 Kgs.
Water based adhesive	39.19 Kgs.
Resin Nan Pao BWA-316CH Baoweilng Brand	32.57 Kgs.

			AR6450/D Primer	8.04 Kgs.
			AR6450/C – CH edge stain	6.08 Kg.
			Sensormatic Security Label packing material	As per packing policy
			Fabric Care Card	- do -
			3 GM/6 GM Silica gel in aiwa paper sachet packing material	- do -
			Coach Non-logo Tissue paper packing material	- do -
			Printed Poly Bags packing material	- do -
			Packing boxes outer cartons	- do -
4.	Cow Leather Belts, Style-61945/67419/66426/F66106/F66128/F66130/F66916	5612 Nos.	Buckle	Net to net
			0.6mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58”	20.04 yard
			0.8mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58”	164.64 yard
			1.0mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58”	58.27 yard
			0.4mm Bonded Leather Board	9.90 Sq. foot
			0.8mm Bonded Leather Board	2223.61 Sq. foot
			Leather Auxiliary	1.65 Kgs.
			Water based adhesive	101.23 Kgs.
			Resin Nan Pao BWA-316CH Baoweilng Brand Adhesive	11.27 Kgs.
			AR6450/D Primer	41.75 Kgs.
			AR6450/C – CH edge stain	68.63 Kgs.

		102P Hot melt adhesive	4.44 Kg.
		Fabric Care Card Brochure	As per packing policy
		3 GM/6 GM Silica gel in aiwa paper sachet packing material	- do -
		Printed Poly Bags packing material	- do -
		Packing boxes	- do -
		Packing band	- do -
		Packing boxes outer cartons	- do -
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

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Case No.:4/32/84-ALC3/2013	Party Name: NEO CORP INTERNATIONAL LIMITED	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Approved	
HQ File :01/84/050/00227/AM14/	RLA File :56/24/040/00023/AM14/	Lic.No/Date:5610003167 07.11.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case, on repeat basis as per decision taken in NC meeting No.11/AM-13 held on 21.06.2012 as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Shade net (Knitted coloured fabric).	3,00,000 Kgs.	HDPE Granules	1,55,100 Kgs.
			LDPE Granules	79,200 Kgs.
			LLDPE Granules	79,200 Kgs.
			Additive Master batch U.V. Stabilizer	6000 Kgs.
			Additive coloured Master	6000 Kgs.

		batch	
		HDPE Granules for packing material	As per packing policy.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

4	Case No.:1/44/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Deferred
	HQ File :01/84/050/00338/AM14/	RLA File :07/24/040/00301/AM14/	Lic.No/Date:0710100340 09.12.2013	Defer Date: 13.03.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.			

5	Case No.:3/40/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Deferred
	HQ File :01/84/050/00298/AM14/	RLA File :03/95/040/00727/AM14/	Lic.No/Date:0310761804 13.12.2013	Defer Date: 13.03.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of Chemicals & Petro-Chemicals, Ministry of Chemicals & Fertilizers. It was decided to await the same and defer the case for re-listing on 13.03.2014.			

6	Case No.:8/44/84-ALC3/2013	Party Name: GINZA INDUSTRIES LTD.	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Deferred
	HQ File :01/84/050/00345/AM14/	RLA File :03/94/040/00784/AM14/	Lic.No/Date:0310761981 16.12.2013	Defer Date: 13.03.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided net content of each import item in export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the			

proposal. The case stands for re-listing on 13.03.2014.

7	Case No.:6/44/84-ALC3/2013	Party Name: VRIJESH NATURAL FIBRE & FABRICS (INDIA) PVT. LTD.	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Deferred
	HQ File :01/84/050/00343/AM14/	RLA File :03/95/040/00690/AM14/	Lic.No/Date:0310762355 18.12.2013	Defer Date: 13.03.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.			

8	Case No.:9/44/84-ALC3/2013	Party Name: BRIGHT CHOICE OVERSEAS	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Deferred
	HQ File :01/84/050/00346/AM14/	RLA File :03/94/040/00790/AM14/	Lic.No/Date:0310763294 24.12.2013	Defer Date: 13.03.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.			

9	Case No.:7/44/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Deferred
	HQ File :01/84/050/00344/AM14/	RLA File :03/95/040/00763/AM14/	Lic.No/Date:0310763395 26.12.2013	Defer Date: 13.03.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizers for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.			

10	Case No.: 4/44/84-ALC3/2013	Party Name: PIONEER CALICOS PRODUCTS PRIVATE LIMITED	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Deferred
	HQ File :01/84/050/00341/AM14/	RLA File :31/83/040/00175/AM14/	Lic.No/Date:3110061808 02.01.2014	Defer Date: 27.02.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 27.02.2014.			

11	Case No.:4/40/84-ALC3/2013	Party Name: PALM FIBRE (INDIA) PRIVATE LIMITED		Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Approved
	HQ File :01/84/050/00299/AM14/	RLA File :10/24/040/00061/AM14/		Lic.No/Date:1010056339 07.01.2014	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis as per decision taken in NC meeting No.49/AM-12 held on 22.03.2012 as detailed below:-				
	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Vinyl backed coir mats or mattings natural or bleached, stencilled or plain	1,50,000 Sq. meter	Vinyl backed coir mats or mattings natural or bleached in roll form	1,54,500 Sq. meter
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

	Case No.: 5/40/84-ALC3/2013	Party Name: PALM FIBRE (INDIA) PRIVATE LIMITED	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Approved
	HQ File :01/84/050/00300/AM14/	RLA File :10/24/040/00062/AM14/	Lic.No/Date:1010056340 07.01.2014	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this			

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case, on repeat basis as per decision taken in NC meeting No.49/AM-12 held on 22.03.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Vinyl backed coir mats or mattings natural or bleached, stencilled or plain	1,50,000 Sq. meter	Vinyl backed coir mats or mattings natural or bleached in roll form	1,54,500 Sq. meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

13	Case No.:3/44/84-ALC3/2013	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Deferred
	HQ File :01/84/050/00340/AM14/	RLA File :04/24/040/00202/AM14/	Lic.No/Date:0410154182 10.01.2014	Defer Date: 13.03.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.			

14	Case No.:5/44/84-ALC3/2013	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Deferred
	HQ File :01/84/050/00342/AM14/	RLA File :03/95/040/00825/AM14/	Lic.No/Date:0310766440 16.01.2014	Defer Date: 13.03.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that export product 'non-woven textile articles' was not clear to the Committee. Export product 'textile articles' is general description. The Committee after deliberations decided to ask the applicant firm to specify the exact nomenclature of export product for consideration of the proposal. The case stands for re-listing on 13.03.2014.			

	Case No.:2/44/84-ALC3/2013	Party Name: SHALIMAR WIRES INDUSTRIES LTD.,	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Deferred
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15	HQ File :01/84/050/00339/AM14/	RLA File :02/24/040/00141/AM14/	Lic.No/Date:0210198911 17.01.2014	Defer Date: 13.03.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that export product ‘spirally linked canvas for paper machines made of Polyester Monofilament yarn’ was not clear to the Committee. The Committee after deliberations decided to ask the applicant firm to provide a small sample of export product for consideration of the proposal. The case stands for re-listing on 13.03.2014.			

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Case No.:10/44/84-ALC3/2013	Party Name: D DECOR HOME FABRICS PVT. LTD.	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Approved	
HQ File :01/84/050/00347/AM14/	RLA File :03/94/040/00872/AM14/	Lic.No/Date:0310767255 22.01.2014		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Polyester soft finish velvet fabrics	31,400 Meter	100% Polyester velvet piece dyed fabric	32,028 Meter (including 2% wastage)
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

MANUAL AGENDA CASE

(17)

Case No.489	M/s Sadhana Fashions, Panipat
NC 44/AM-14, dt. 13.02.2014	File No.01/84/162/061/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3310026344 dated 31.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis as per decision taken in NC meeting No.37/AM-14 held on 26.12.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies S-XL Ballerina (consisting of one pair of Shoe Outsole TRP with fabric per pair.	25,00,000 Pairs	Shoe outsole TRP with fabric	25,00,000 Pair

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.490	M/s Alps Industries Ltd., Ghaziabad
NC 44/AM-14, dt. 13.02.2014	File No.01/84/50/162/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0510363932 dated 29.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.03.2014.

(19)

Case No.491	M/s Richa & Co., New Delhi
NC 44/AM-14, dt. 13.02.2014	File No.01/84/50/278/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0510372653 dated 05.12.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to change the style number of export product No.2 from 14C02323/14C04550 to 14C02323/14C04570 in this case. The Committee after deliberations decided to change the style number of export product No.2 from 14C02323/14C04550 to 14C02323/14C04570.

(20)

Case No.492	M/s Tulip Clothing Pvt. Ltd., Tirupur, Tamil Nadu
NC 44/AM-14, dt. 13.02.2014	File No.01/84/50/158/AM-10/DES-V
Ratification of input output norms against Advance Authorization No.3210041587 dated 27.10.2009.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) alongwith copy of application set for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.

(21)

Case No.493	M/s Trexta India Leather Accessories Mfg. Co. Ltd., Chennai
NC 44/AM-14, dt. 13.02.2014	File No.01/84/50/177/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0410149217 dated 28.08.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 06.03.2014.

(22)

Case No.494	M/s James Walker Inmarco Industries Pvt. Ltd., Mumbai
NC 44/AM-14, dt.13.02.2014	File No.01/84/50/426/AM-13/DES-V
Re-fixation of input output norms against Advance Authorization No.0310717760 dated 20.12.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.

(23)

Case No.495	M/s James Walker Inmarco Industries Pvt. Ltd., Mumbai
NC 44/AM-14, dt. 13.02.2014	File No.01/84/50/427/AM-13/DES-V

Re-fixation of input output norms against Advance Authorization No.0310717396 dated 17.12.2012.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.
